

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 51/14
PETITION NUMBER : TP 64/16
NAME OF THE PETITIONER (S) : PUTTANARAYANAPPA NADIKERAJAH
+ 3 OTHERS
NAME OF THE RESPONDENT (S) : BINDU LABELS PVT. LTD. & ANOTHER
UNDER SECTION : 397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1)	P. DAKSHAYANI 9900814126	PCS representative for petitioners Adv for Respondents Rep for R1 & R2	Dakshayani Pradeep
2)	PRADEEP DHARAK		
3)	S. S. NAGANANDA	SENIOR ADVOCATE For Respondents	Singh

ORDER

PCS for petitioners is present. Heard the PCS for
petitioners. She is directed to file written submissions.
For hearing on Respondents side, posted to 28-02-2017.

Member (J)

Member (T)